COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 85 OF 2019

Dated: 16th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Jindal Aluminum Limited .... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Ritika Singhal

Counsel for the Respondent(s) : Mr. Balaji Srinivasan
Ms. Anini Debbarman for R-1 & R-2

ORDER

Three weeks time is granted for rejoinder. The same shall be filed on or before 04.10.2019, after duly serving copy to the other side.

List the matter on ***14.10.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

vt/mkj